

GOVERNMENT OF ASSAM
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FOREST
& HEAD OF FOREST FORCE, ASSAM :: ARANYA BHAWAN
PANJABARI::GUWAHATI-37.

Phone No. (Off.) : 0361-2333252

Fax No. : 0361-2547386

No. FG.58/O.A No. 166 of 2019

E-mail : hoff-assam@gov.in
Dated. Guwahati, the 05th November/2019

To,

✓ The Consultant
Judicial – NGT (P.B)
judicial-ngt@gov.in

Sub: Order dtd. 17/09/2019 passed in O.A.No. 166/2019 President, Advisasi Rights Protection Committee-vs-The State of Assam.

Ref: 1) Your E-mail dtd. 21/09/2019 & 31/10/2019
2) This office letter dtd. 25/09/2019 & 22/10/2019

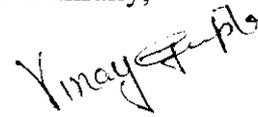
Sir,

With reference to the above cited subject, I am directed to forward herewith the report submitted by the Divisional Forest Officer, Karbi Anglong East Division, in respect of Original Application No. 166/2019 President, Advisasi Rights Protection Committee -vs- The State of Assam.

Also, in this connection it is for your necessary information that vide e-mail dated 25/09/2019 & 22/10/2019 a copy of order dated 15/04/2019 was sought from this end to have exact interpretation of the context of the order dated above, but the same could be traced in this office.

This is for favour of your kind information and necessary action.

Yours faithfully,



Chief Conservator of Forest (Legal)
O/o the Principal Chief Conservator of Forests
& Head of Forest Force, Assam

Copy to the Divisional Forest Officer, Karbi Anglong East Division, Diphu for favour of his information and necessary action.

Chief Conservator of Forest (Legal)
O/o the Principal Chief Conservator of Forests
& Head of Forest Force, Assam

**KARBI ANGLONG AUTONOMOUS COUNCIL,
OFFICE OF THE DIVISIONAL FOREST OFFICER :: KARBI ANGLONG EAST DIVISION.**

D I P H U

No. B/KAE/NGT Court Case/2019-20/

5912

Dated: 01 / 11 /2019.

From:

Shri J. N. Rongpi, AFS
Divisional Forest Officer,
Karbi Anglong East Division, Diphu

E-mail : dfo.t.karbieast@gmail.com

To,

The Chief Conservator of Forest (Legal)
O/o The Principal Chief Conservator of Forests &
Head of Forest Force, Assam, Aranya Bhawan, Panjabari, Guwahati-37.

Sub:- Original Application No. 166/2019 President, Adivasi Rights Protection Committee-vs-The State of Assam.

Ref:- Yours letter No. FG.58/O.A No. 166 of 2019 dtd. 14/10/2019.

Sir,

With reference to the subject cited above, I have the honour to inform you that, as per report received from the Assistant Conservator of Forests, i/c Eastern Range, Bokajan vide letter No. ER/R.F Status/2019-20/134 dtd. 16/10/2019. The Nambor Reserved Forest (Western Block) is covering an area of 166.325 Sq.Km and 50% of the area is deforested by the local peoples since long year back. But there is no establishment of human habitat till today except Tokojan Forest village inside the Nambor Reserved Forests (Western Block).

In this connection, Eviction operation was carried out during the year 2002 and 2005 in the Nambor Reserved Forests (West Block) with the help of police force in presence of the Magistrate Md. N. Ahmed & Sri N.R. Teron, ACF, H/Quarter, Karbi Anglong East Division in persuance of the Hon'ble Supreme Court's Order in the matter of Eviction from the Reserve Forest etc. till date no fresh encroachment has been reported.

The Nambor Reserve Forest (North Block) having an area of 53.094 Sq.Km is constituted into 2 (two) Wildlife Sanctuary namely Garampani Wildlife Sanctuary and Nambor Wildlife Sanctuary. Hence there is no any encroachment in the Nambor Reserved Forests, (North Block).

This is for favour of your kind information and necessary action.

Enclosed:- **As stated above.**

Yours faithfully

Divisional Forest Officer,
Karbi Anglong East Division, Diphu

Memo No. A/KAE/NGT Court Case/2019-20/

Dated: _____ / _____ /2019.

Copy to:-

The Special Principal Chief Conservator of Forest, Karbi Anglong, Diphu for favour of his information.

Divisional Forest Officer,
Karbi Anglong East Division, Diphu

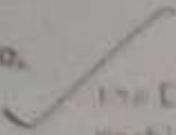
**OFFICE OF THE
RANGE FOREST OFFICER ::: EASTERN RANGE :: BOKAJAN**

Memo No. ER/R.F Status/ 2019-20/ 134

Dt. 16-10-2019

From:- Shri J.C. Rangpi, ACF.
i/c, Eastern Range Bokajan.

E-mail:- fro.er.bokajan@gmail.com

To,  The Divisional Forest Officer,
Karbi Anglong East Division, Diphu.

Sub:- Present status of Namber Reserved Forests (Western Block)

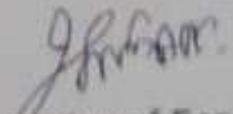
Ref:- Telephonic talk. dtd. 16/10/2019.

Sir

With Reference to the subject cited above, I have the honour to inform you that the Number Reserved Forest western Block is covering an area of 166.325 sq.km. 50% of the area is deforested by the local peoples since long year back, but there is no establishment of human habitat till today except Tokojan forest village inside the Namber Reserved Forests (Western Block).

This is for favour of your kind information and necessary action.

Your Faithfully,



**Asstt. Conservator of Forests
i/c, Eastern Range, Bokajan.**

OFFICE OF THE

RANGE FOREST OFFICER: : : : : EASTERN RANGES: : : : : BOKAJAN: : : : :
MEMO No, ER/Eviction/2005-06/ 150 dt. 06/6/05

To,

The Divisional Forest Officer,
Karam Anglong East Division, Diphu.

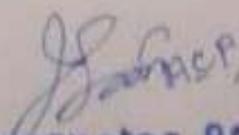
Sub- Eviction.

Sir,

I have the honour to send herewith a report regarding eviction which was held on 1st June' 2005, under Number Reserve Forest (West Block) at Longmili Terang goan, Long Terang goan, Kangket Terang goan and Deopani Terang goan area under this Range jurisdiction. The eviction performed with the help of police personnel and 1 (one) magistrate and eviction at about 300 Hect. of land and demolished 35 Nos of huts on that day.

Enclosed: As Stated Above.

Your's faithfully,


Asst. Conservator Of Forest,
i/ o, Eastern Range, Bokajan

To-day on 29.11.2002 the forest Deptt. of Karbi Anglong East Division, Diphu demolished the 24 (Twenty Four) Nos. of huts inside Nambor R.F. west Block at Saphani area with the help of police in presence of the magistrate of Bokajan Sub-Division.

Magistrate.

(1) *Insain*
29/11/02
(RANA DIP KR 344)
Executive Magistrate
Bokajan Sub - Division
Bokajan

Police Personal.

(1) *A. B. H. G. G. G.*
Police Personal
Bokajan Sub - Division
Date 29/11/02

Forest Official.

(1) *[Signature]*
(2)

[Signature]
(A. Rangphar)
Range Forest Officer
Bokajan Sub - Division
Karbi Anglong East Division

To-day on 1st/2005 the Forest Department of Karbi Anglong East Division, Diphu demolished the 35 (thirty five) Nos of small temporary huts (tongi houses) inside the Number R.F. West Block and cleared around 300 hect. of land at Lengmili Terang goan, Long Terang goan, Kengkot Terang goan and Despani Terang goan area with the help of Police force in presence of the magistrate Md. N. Ahmed, E.A.C. of Bokajan Sub-Division & Sri N.R. Teron A.C.F. H.Q. Karbi Anglong East Division, & Sri Jibon Ch. Nongpi, A.C.F. i/e Eastern Range, Bokajan.

Magistrate

1. *Md. N. Ahmed*
Magistrate
Bokajan Sub - Division
Bokajan

Police Personnel

1. *Md. N. Ahmed*
Md. SULLA
Officer in Charge
Bokajan Police Station
Dist. Karbi Anglong (Assam)

Forest Officer

1. *Jibon Ch. Nongpi*
Asstt. Conservator of Forest
No Eastern Range, Bokajan
E.A. East Division

2. *N.R. Teron*
N.R. Teron - A.C.F.

OFFICE OF THE
RANGE FOREST OFFICER: : : : : EASTERN RANGE: : : : : BOKAJAN.

Mem No. RA/Eviction/2002-03/ 837 Dtd. 07/12/2002.

To,

The Divisional Forest Officer,
Karbi Anglong East Division, Diphu.

Subj:- EVICTON.

Sir,

I have the honour to send herewith a report regarding eviction which was held on the last 29th Nov/2002, under Nambor Reserve Forest West Block at Saphapani area under this Range jurisdiction. The eviction performed with the help of Police personals and 1(One) Magistrate and eviction at about 200/300 hactors of land and domalished 24(Twenty four) Nos of huts on that day.

Encl:- As stated above.

Yours faithfully,


RANGE FOREST OFFICER,
EASTERN RANGE: : BOKAJAN